

(c) Does not arise.

**Rise in Price of Janata Cloth**

6353. SHRIMATI KISHORI SINHA : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that Janata cloth prices are likely to be raised;

(b) if so, Government's reactions thereto; and

(c) whether NABARD would be asked to finance handlooms, producing janata cloth ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) Does Not arise.

(c) NABARD extends working capital loan to State Handloom Apex Societies and Primary Cooperative Societies through the Central and District Cooperative Banks. This is done on the basis of the turnover of the existing societies which includes janata cloth and on certain per loom scale of finance for new societies.

**Expansion of Activities of NABARD in Kerala and Karnataka**

6354. SHRI I. RAMA RAI : Will the Minister of FINANCE be pleased to state :

(a) the total number of branches of National Bank for Agricultural and Rural Development (NABARD) in the country;

(b) the areas/places where its operation is maximum;

(c) whether there is any proposal to expand the activities of NABARD in Kerala and Karnataka; and

(d) if so, the amount proposed to be invested in Kerala and Karnataka ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) National Bank for Agriculture and Rural Development has reported that it has 16 Regional Offices, 8 Sub Offices and 3 Training Centres in the country.

(b) NABARD's operations in terms of refinance disbursements to banks for schematic lendings were maximum in Uttar Pradesh where upto June, 1985 cumulative refinance of Rs. 800 crores was disbursed. In terms of Short Term/Medium Term limits sanctioned for financing agricultural activities, weavers and industrial societies etc. during 1984-85 NABARD's operations were highest in Tamil Nadu with limit of Rs. 198 crores.

(c) and (d). NABARD has reported that the allocations for schematic refinance in Karnataka and Kerala for 1985-86 at Rs. 92 crores and Rs. 44 crores respectively are 10% more than the actual disbursements in the previous year.

**Benami Bank Accounts**

6355. SHRI ANANTA PRASAD SETHI : Will the Minister of FINANCE be pleased to state :

(a) whether it has come to the notice of Government that a large number of persons have opened their accounts in banks in benami and wrong addresses in the banks;

(b) whether it has also been detected that most of the accounts were opened with black money;

(c) whether Government propose to take steps to ensure that as soon as an account with more than Rs. 50,000 is opened, Income Tax authorities should be taken into confidence by the concerned banks to help authorities to curb black money; and

(d) if not, the other remedies found suitable by Government in such cases ?